

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO. 170/00476/2017

DATED THIS THE 07TH DAY OF SEPTEMBER, 2017

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

Manamohana,
Age: 43 years,
S/o Narayanappa,
Working as Postal Assistant,
Tumkur – 572 101,
Residing at:
P.B. 1/6, Postal Staff quarters,
Settihalli Main Road,
Tumkur – 572 102.

... Applicant

(By Advocate Shri P. Kamalesan)

Vs.

1. Superintendent of post offices,
Tumkur Postal Division,
Tumkur – 572 101.

2. Post Master General,
S.K. Region,
Bangalore – 560 001.

3. Chief Post Master General,
Karnataka Circle,
Bangalore – 560 001.

4. Union of India,
Through Secretary,
Department of Post,
Dak Bhavan,
New Delhi – 110 001.

... Respondents

(By Shri M. Swayam Prakash, Senior Central Government Counsel)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

We had heard the learned counsel for the applicant Shri P. Kamalesan and Shri M. Swayam Prakash, learned government counsel. It appears that even though the order was passed much earlier on 31.05.2017, on the basis of the representation filed by the applicant and others, it had not been brought into fruition. The applicant would say that persons who have more station seniority than the applicant are retained without any cogent reasons while the applicant and others are being transferred. Therefore we feel that it will be bringing a quietus to the issue if the respondents are directed to dispose off the representation filed by the applicant Annexure-A5 within a timeframe but keeping in mind that normally persons who have more seniority at a station is to be transferred out first unless there is a cogent enough reason to retain them at a particular station. Shri M. Swayam Prakash, learned government counsel, would submit that the transfer is to a place within 10 kilometers which is disputed by Shri P. Kamalesan, learned counsel for the applicant. However we do not need to enter into any dispute regarding this since the matter is being remitted back to the respondents to do the needful. Therefore they will look into all these aspects and pass appropriate speaking orders within 2 months. Till then, no transfer need be implemented.

2. The OA is disposed off. No order as to costs.

(PRASANNA KUMAR PRADHAN)
SURESH)
MEMBER (A)

(DR. K.B.
MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00476/2017

Annexure-A1: True copy of letter No. B2/16/17-18 dated 10.01.2017 issued by the Superintendent of Post Offices, Tumkur.

Annexure-A2: True copy of Memo No. B-2/16/2017-18 dated 31.05.2017 issued by the Superintendent of Post Offices, Tumkur.

Annexure-A3: True copy of representation of applicant dated 05.06.2017 to the Director of Posts, S.K. Region, Bangalore.

Annexure-A4: True copy of letter No. B-2/16/2017-18 dated 28.07.2017 issued by the Superintendent of Post Offices, Tumkur.

Annexure-A5: True copy of representation of applicant dated 08.08.2017 to the Chief Post Master General, Karnataka Circle.
